

stay, extendable to six months. They are not expected to engage in any business or to under take any work paid or unpaid, while in India. No special privileges are accorded to them.

**Committee on Centre-State Relations  
set up by Tamil Nadu Government**

2903. SHRI MUHAMMED SHERIFF :  
SHRI N. SHIVAPPA :  
SHRI BISHWANATH  
JHUNJHUNWALA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Centre-State Relations Committee set up by the Tamil Nadu Government had given its recommendation for some constitutional amendments that would invest the States with increased power in matters of planning, finances, taxation and judiciary ; and

(b) if so, the main points thereof and the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). Government have seen press reports in this regard. Government have, however, not received a copy of the report for the Government of Tamil Nadu, so far. Questions relating to Centre-State relations have been studied in depth by the Administrative Reforms Commission and the Study Team appointed by the Commission. The Administrative Reforms Commission have come to the conclusion that "the provisions of the Constitution governing Centre-State relations are adequate for the purpose of meeting any situation or resolving any problem that may arise in this field". The recommendations of the Administrative Reforms Commission on Centre-State relationships are under examination.

**All India Radio Station in Kanpur**

2904. SHRI S. M. BANERJEE : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether All India Radio Station in Kanpur is only meant to relay Vividh Bharati Programme ; and

(b) if so, the reason for not converting it into a regular Broadcasting Station ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) Yes, Sir.

(b) This area is very well served by the station at Lucknow.

**Setting up of an Electronic Commission**

2905. SHRI INDRAJIT GUPTA : Will the PRIME MINISTER be pleased to state :

(a) whether the Electronics Commission visualised in the President's Address last March has been set up ;

(b) whether its members have been appointed ;

(c) if so, their names and other details ; and

(d) what programme of research and development is going to be taken up by the Commission in the first instance ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) Yes.

(b) and (c). Prof. M. G. K. Menon is the Chairman of the Electronics Commission and Secretary to the Government of India in the Department of Electronics. The following have been nominated as members of the Electronics Commission :—

1. Shri T. Swaminathan,  
Cabinet Secretary.
2. Shri B. D. Pande,  
Secretary to the Government of India,  
Ministry of Finance.
3. Shri A. S. Rao,  
Managing Director,  
Electronics Corporation of India Ltd.  
Hyderabad.
4. Shri M. S. Pathak,  
Chairman and Managing Director,  
Engineers (India) Ltd.,  
New Delhi.

Members of the Commission will hold office for a period of two years.

(d) The Electronics Commission will not itself carry out research and development work. In this regard the important task before it is of ensuring that R and D of the appropriate type is carried out in the country and full support, financial and otherwise made available for this. The